

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-3-2020**

Vanda Afonso

.... Petitioner.

*Versus*The Commissioner of Income Tax  
and ors.

.... Respondents.

Mr. Jay Singhvi and H.D. Naik, Advocates for the Petitioner.

Ms. Amira Razaq, Standing Counsel for the Respondents.

**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 9<sup>th</sup> September, 2020**

P.C.:

At the request of the learned Counsel for the parties, we place this matter on 20.10.2020 for the present.

2. Ad-interim order, if any, is extended upto 20.10.2020.

**SMT.M.S.JAWALKAR, J.****M. S. SONAK, J.**

MF/-